

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10811 of 2021-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTOM-000-APP-138-20-21 dated 23.12.2020 passed by Commissioner of CUSTOMS-AHMEDABAD]

Harnek Singh

S/O Shri Ram Singh R/O EB - 133 Maya Enclave
Harinagar, New Delhi-110064

.... Appellant

VERSUS

Commissioner of Customs, Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.... Respondent

APPEARANCE :

Shri Ramakant Gaur, Advocate for the Appellant

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION: 18.09.2023

FINAL ORDER NO. 12067/2023

SOMESH ARORA :

Learned advocate on record produced death certificate dated 23.09.2022, issued by Municipal Corporation of Delhi, certifying the death of the appellant. Learned Counsel pleads that appeal may be disposed of as abated.

2. Accordingly, the appeal is disposed of as abated.

(Dictated and pronounced in the open court)

**(Somesh Arora)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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